

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-125/2008(Pt.)/5542/A.

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
The Joint Registrar (J),  
Gauhati High Court,  
Aizawl bench, Mizoram, Aizawl,

Dated Guwahati, 4<sup>th</sup> August, 2022.

Sub:- Casual leave.

Ref:- Your note Dated 02.08.2022.

Sir,

With reference to the above, I am directed to inform you that the prayer for **casual leave in respect of Shri Vanlalenmawia, Special Judge, P.C. Court, Mizoram, Aizawl on 29.07.2022**, has been granted.

Yours faithfully,

*Sdt*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/5543-44/A, dated** , 04-08-2022

Copy to:

1. Shri Vanlalenmawia, Special Judge, P.C. Court, Mizoram, Aizawl.
2.  The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*Pde*